

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 208
(IB)-781(ND)2020
IA-4880/2022, IA-4942/2022

IN THE MATTER OF:

Deepika Surana

... **Applicant/Petitioner**

Versus

V.K Aggarwal & Company Pvt Ltd and Anr. ...

Respondent

Under Section: 9 of IBC, 2016

Order delivered on 20.01.2023

CORAM:

SHRI. ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

Due to paucity of time, the matter is re-notified to 22.02.2023.

Sd/-
COURT OFFICER